

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3737

ANSWERED ON:19.12.2005

KASAU DAM

Mishra Dr. Rajesh Kumar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Governments of Uttar Pradesh, Haryana and Delhi had signed a pact in 1994 for making sufficient water available to Kasau Dam on river Yamuna for irrigation;
- (b) if so, whether the Government has held talks with the considered States recently to make the dam operational; and
- (c) if so, the details and the outcome thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) A Memorandum of Understanding (MoU) was signed in May 1994 between the States of Uttar Pradesh, Himachal Pradesh, Haryana, Rajasthan and Delhi for sharing of waters of Upper Yamuna Basin which provides for separate agreement to be executed in respect of each identified storage in the basin. Accordingly an agreement on construction of Kishau Dam project across river Tons by Uttar Pradesh was signed in September 1994 by all Upper Yamuna Basin States except Rajasthan.

(b) & (c) The progress on Kishau, Renuka and Lakhwar Vyasi Projects was discussed during the 28th meeting of Upper Yamuna River Board held on 14th July, 2005 where members agreed that it is necessary to speed up the projects and also ensure proper water distribution after the projects are completed.